

**PUNJAB VIDHAN SABHA SECRETARIAT**

**Unstarred Questions**

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON  
Thursday, 09 March, 2023**

**To Open R.T.O. Office at Tarntaran**

**112. Sardar Manjinder Singh Lalpura, M.L.A.:-** Will the Transport Minister be pleased to state that whether it is a fact that there is no R.T.O. Office in district Tarntaran; if so, the time by which the R.T.O. office will be opened thereat ?

**Latest Status of the Rest Houses Falling Under Khadoor Sahib**

**113. Sardar Manjinder Singh Lalpura, M.L.A.:-** Will the Public Works (B & R) Minister be pleased to state that the number alongwith present condition of the said rest houses falling under the Assembly Constituency Khadoor Sahib; if these are in dilapidated condition or lying closed then the time by which these will be made operational after getting repair ?

**Details of the Posts of Government Hospital in Baretta City**

**119. Shri Budh Ram, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state that whether it is fact that the posts of four specialist doctors, staff nurse, Watchman and sweepers are lying vacant in Government Hospital of Baretta City in the Assembly Constituency, Budhlada; if so, the time by which these posts will be filled up ?

**Regarding disbursement of the Rural Development Grant to the Zila Parishads**

**139. Shri. Budh Ram, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state that:-

- a) whether there it is a fact that the Rural Development Grant received by Zila Parishad is equally disbursed to all Assembly Constituency falling under district; if so, the amount of grant issued to Assembly Constituency of Budhlada, Mansa and Sardulgarh by Zila Parishad of District Mansa during last five years;
- b) if any discrimination is done while making disbursement of the grant; whether the Government will take any action ?

**Action Taken On the Recommendations of the Committee regarding to raise the Level of  
Groundwater**

**142. 1. Doctor Sukhwinder Kumar, M.L.A.**

**2. Doctor Nachhatar Pal, M.L.A.:-** Will the Water Resource Minister be pleased to state the recommendations made to the Government by the House committee (2021-2022) regarding raising the water level conservation of rainy water and sewerage water, separately and recharging of ground water togetherwith the action taken by the Government on these recommendation so far; the details thereof ?

**To Enhance the Pension Amount to be Given to the Players**

**143. Doctor Sukhwinder Kumar, M.L.A.:-** Will the Sports and Youth Services Minister be pleased to state:-

- a) the level-wise amount of pensions given to the players by the Government, separately, and the time since when the pension is lying pending alongwith the reasons for not providing the pension, on time, alongwith the time by which the amount of pension would be released to these players;
- b) whether these is any proposal under consideration of the Government to enhance the per month pension being given to the players in view of inflation now a days; if so, the time as to when and if not the reasons thereof ?

**Details of Abolished Posts of Public Works Department**

**156. Doctor Sukhwinder Kumar, M.L.A.:-** Will the Public Works (B & R) Minister be pleased to state:-

- a) whether it is a fact that the Public Works Department had abolished the 133 sanctioned posts of group-B, approximately 528 sanctioned posts of grade-III and approximately 2314 sanctioned posts of grade-IV from year 2017 to June, 2022; if so, the reasons therefor;
- b) whether there is any proposal under consideration of the Government to conduct regular recruitment by creating other new posts of same grade in place of abovesaid posts, if so, the time as to when; if not, the reasons therefor, details thereof ?

**Details of Abolished Posts of Social Justice, Empowerment and Minorities Department**

**157. Doctor Sukhwinder Kumar, M.L.A.:-** Will the Social Justice, Empowerment and Minorities Minister be pleased to state:-

- a) whether it is a fact that the Social Justice, Empowerment and Minorities Department had abolished the 139 sanctioned posts of group-B, approximately 129 sanctioned post of grade- III and approximately 282 sanctioned post of grade-IV from years 2017 to June, 2022; if so, the reasons therefor;
- b) whether there is any proposal under consideration of the Government to conduct regular recruitment by creating other new posts of same grade in place of above said posts; if so, the time as to when and if not, the reasons therefor, togetherwith the details thereof ?

**To entrust Responsibility to the Forest Department for plantation of trees on the Sides of link road of the villages**

**144. Sardar Jaswant Singh Gajjan Majra, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state whether it is a fact that it is the responsibility of the villages Panchayats to plant trees on the link road sides of the villages but this care is not possible by them; if so, whether there is any proposal to entrust this responsibility to the forest Department ?

**Details of Elementary and Secondary Education Schools of Assembly Constituency, Chabbewal**

**149. Doctor Raj Kumar Chabbewal, M.L.A.:-** Will the Education Minister be pleased to state:-

- a) the number of Elementary and Secondary Education Schools in Assembly Constituency, Chabbewal alongwith the number of total posts of Teachers and Administration in these schools;
- b) the number of posts are lying vacant out of the same and the policy with regard to fill up the same; details be given ?

**To Install the Statue of Baba Saheb Dr. Bhim Rao Ambedkar at District Head Quarters**

**173. Doctor Nachhatar Pal, M.L.A.:-** Will the Information and Public Relations Minister be pleased to state :-

- a) the number of District Headquarters in the state where the statues of Baba Saheb Dr. Bhim Rao Ambedkar Ji have been installed togetherwith the time by which the statue in remaining district headquarters will be installed by the Government;
- b) whether the Government is considering to install statues of Baba Sahib Dr. Bhim Rao Ambedkar Ji at Sub-Division level also in the state; the details be provided ?

**Details of Cases Registered of H.I.V. Positive Males and Females from the Year 2022 and 2023 to-date**

**174. Doctor Nachhatar Pal, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state :-

- a) the number of Males and Females in District-wise cases of H.I.V positive registered by the Government in the state from year 2022 and 2023 to-date togetherwith their respective age, separately;
- b) whether the names of H.I.V positive persons are publicized by the Government or there is any proposal to do so alongwith the steps being taken by the Government to prevent this disease in the future; details be given?

**Details of Drug Mafia Cases Registered Since April, 2022 to-date**

**175. Doctor Nachhatar Pal, M.L.A.:-** Will the Chief Minister be pleased to state the number of cases have been registered by the Government to check the drug mafia in the State since April, 2022 to-date togetherwith the number and names of the persons arrested out of the aforesaid registered cases alongwith district-wise details of the same?

**To Establish Industrial Focal point at Bhadson**

**186. Sardar Gurdev Singh Dev Maan, M.L.A.:-** Will the Chief Minister be pleased to state that whether the Government will consider on any proposal to Establish Industrial focal point at Bhadson; if so, the time as to when alongwith the details thereof ?

**To Construct By-pass at Nabha**

**187. Sardar Gurdev Singh Dev Maan, M.L.A.:-** Will the Public Works (B & R) Minister be pleased to state that whether there is any proposal under consideration of the Government to construct by-pass at Nabha; if so, the time as to when ?

**Maintenance and Repair of Historical Building at Heritage City Nabha**

**188. Sardar Gurdev Singh Dev Maan, M.L.A.:-** Will the Cultural Affairs and Tourism Minister be pleased to state that whether the Government will consider on any proposal to maintain and repair the historical building at heritage City, Nabha; if so, the time as to when alongwith the details thereof ?

**Maintenance of Bhai Kahan Singh Library Situated at Nabha and Appointment of Staff and Construction of new Library at Bhadson**

**189. Sardar Gurdev Singh Dev Maan, M.L.A.:-** Will the Local Government Minister be pleased to state whether the Government will contemplate over any proposal for the maintenance of Bhai Kahan Singh library situated in Nabha and the appointment of staff (regular librarian and other staff) construction of new library at Bhadson; if so, the time as to when; details be provided?

**Details of Action Taken Against Former Chairman of Town Improvement Trust Amritsar**

- 201. Doctor Jasbir Singh Sandhu, M.L.A.:-** Will the Chief Minister be pleased to state that:-
- a) further action taken by the state vigilance Bureau in the case filed by the Amritsar Vigilance Bureau on 6.7.2022 against the former Chairman of Town Improvement Trust Amritsar ;
  - b) whether the Hon'ble Punjab and Haryana High Court Chandigarh had asked the Vigilance Bureau to get this multi-crore scam investigated by an AIG or senior officer above than the same; if so, whether the same was done or not by the vigilance Bureau;
  - c) the reasons of failure to arrest the remaining accused by the Vigilance Bureau in the case till date;
  - d) the action taken by the Vigilance Bureau in respect of 60-70 contractual firms which were wrongly enlisted during the tenure of former Chairman and allotted work of crores of rupees in the areas of Amritsar?

**To Provide Electricity Connection in Approved Colonies of Amritsar**

**202. Doctor Jasbir Singh Sandhu, M.L.A.:-** Will the Power Minister be pleased to state whether it is a fact that no electricity connections are being provided in the approved colonies constructed in different areas of Amritsar like White Avenue, Kabir Park, Sri Guru Ram Das Urban Estate Old Jail Road (PUDA colony), Ranjt Avenue D-Block garden green; if so, the details be provided ?

**To Remove the High Voltage Cables of Electricity from High Density Populated Areas of Assembly Constituency West**

**203. Doctor Jasbir Singh Sandhu, M.L.A.:-** Will the Power Minister be pleased to state whether it is a fact that High Voltage Cables of Electricity passes through high density populated areas of Islamabad, Putligarh Chheharta, Kot Khalsa, Gwal Mandi, Dhappai, Naraingarh, Ghannupurkala and Wadali Guru etc. of Assembly Constituency west due to which lives of people and their property are at risk; if so, whether there is any proposal of the Government to replace or lay underground these Cables; if so, the time as to when?

**Chandigarh  
The 07<sup>th</sup> March, 2023**

**Surinder Pal  
Secretary,  
Punjab Vidhan Sabha.**